THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/5532/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Presiding Officer,
MACT No. 2, Kamrup, Guwahati.

Dated Guwahati the 17th September, 2019.

Sub: **Station leave.**
Ref:- Your e-mail dated 13.09.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the afternoon of 13.09.2019 (after completion of Court work), till the evening of 15.09.2019, has been granted/~~rejected~~.

The Presiding officer, STAT & Member MACT No. 1, Kamrup (M), Guwahati and in his absence the Member MACT No. 3, Kamrup(M), Guwahati will remain in charge of MACT No. 2, Kamrup(M), Guwahati in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/5533/A, dated 17.9.19 5535

Copy to:

1. The Presiding officer, STAT & Member MACT No. 1, Kamrup(M), Guwahati.
2. The Member MACT No. 3, Kamrup(M), Guwahati.
3. The Systems Analyst, Gauhati High Court.

17/9/19

JT. REGISTRAR (VIGILANCE)